

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**MA/310/00376/2019 in OA/310/00768/2018**

**Dated Wednesday the 17<sup>th</sup> day of Wednesday Two Thousand Nineteen**

**PRESENT**

**HON'BLE MR. P. MADHAVAN, Member (J)  
&  
HON'BLE MR. T. JACOB, Member (A)**

1. Union of India,  
Rep., by its Secretary, M/o. Shipping,  
No.1, Parliament Bhawan, New Delhi 110 001.

2. The Director General of Shipping,  
D.G.Shipping, 9<sup>th</sup> Floor, KanjurMarg (East),  
Mumbai 400 042.

3. The Chairman, UPSC,  
Dholpur House, Shahjahan Road,  
New Delhi 110 069.

4. The Secretary (Personnel), DOPT,  
North Block, New Delhi 110 001. ... Applicants

By Advocate **Mr.M.Kishore Kumar**

Vs.

Arbind Kumar Choudhary  
Engineer & Ship Surveyor cum DDG (Tech),  
Mercantile Marine Department,  
Anchorgate Building, Rajaji Salai,  
Chennai 600 001. ... Respondent

By Advocate **M/s.Giridhar & Sai**

**ORAL ORDER**

**(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))**

MA 376/2019 is filed by the respondents in OA 768/2018 seeking extension of time for a period of four months for implementation of the order of this Tribunal dt. 30.01.2019.

2. When the matter is taken up for hearing, learned counsel for applicants in MA seeks four months further time to implement the order of this Tribunal.

3. Learned counsel for the OA applicant / MA respondent is represented by junior counsel.

4. Keeping in view of the above, the applicants in MA/respondents in OA are granted time till 03.09.2019 to comply the order of this Tribunal.

5. Accordingly, MA 310/00376/2019 for extension of time is disposed of.

**(T. JACOB)**  
**Member (A)**  
AS

**17.07.2019**

**(P. MADHAVAN)**  
**Member (J)**